

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:793

ANSWERED ON:14.08.2012

HUMAN TRAFFICKING

Dubey Shri Nishikant ;Kumar Shri Shailendra;Mahendrasinh Shri Chauhan ;Reddy Shri K. Jayasurya Prakash;Sarvey Shri Sathyanarayana;Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of human trafficking including children and minor girls reported during each of the last three years and the current year, State-wise;
- (b) the details of girls including minors rescued from brothels in the country during the said period, State-wise;
- (c) the details of States where anti-human trafficking units have been set up along with the financial assistance sanctioned, released and utilised for the said purpose during the said period, State-wise; and
- (d) the steps taken by the Government to curb the said trafficking in the country including measures to rehabilitate the victims?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): As per inputs provided by National Crime Records Bureau (NCRB), the total number of cases registered under different provisions of law which come under the generic description of Human Trafficking during the period 2009, 2010 and 2011 were 2848, 3422 and 3517 respectively. State / UT wise details are at Annexure-I.

(b): The information in this regard is not maintained centrally by the National Crime Records Bureau.

(c): Details of funds released to the State Governments for establishment of Anti Human Trafficking Units (AHTUs) for the year 2010-11 and 2011-12 is at Annexure-II. Out of the 115 AHTUSs for the year 2010-11, 104 AHTUs have been made operational and funds have been utilized.

(d): 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, Government of India has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation setting up of Anti Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate Course on Anti Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores and Rs. 8.338 crores in the year 2010-11 and 2011-12 respectively for establishment of 225 AHTUs. Ministry of Women & Child Development also runs shelter based homes, such as Short Stay-Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.